

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

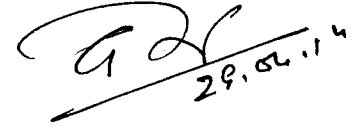
No. 594 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 29th April, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Jabalpur**, is organizing 6 days "**Training on Mediation**" programme from **01-06 May, 2014**, at **Jabalpur**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Jabalpur, Narsinghpur, Seoni, Balaghat, Mandla, Dindori, Anuppur, Shahdol, Morena, Satna and Umariya** (30 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 595 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 29th April, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Pradeep Kumar Verma, District and Sessions Judge, Anuppur.
2. Shri Vimal Prakash, President, District Consumer Forum Jabalpur.
3. Shri Prakash Chandra Gupta (Sr.), Special Judge SC/ST (P.A.) Act, Mandla.
4. Shri Chandresh Kumar Khare, Special Judge SC/ST (P.A.) Act, Narsimhapur.
5. Shri Virendra Kumar Pandey, II A.D.J., Mandla.
6. Shri Virendra Pratap Singh, X A.D.J., Jabalpur.
7. Shri Ajay Prakash Mishr, II A.D.J., Jabalpur.
8. Shri Upendra Kumar Sonkar, II A.D.J., Shahdol.
9. Smt. Mamta Jain, XII A.D.J., Jabalpur.
10. Shri Awadhesh Kumar Singh, XIX A.D.J., Jabalpur.
11. Shri Badri Prasad Markam, I A.D.J., Balaghat.

12. Smt. Geeta Solanki, I ADJ, Dindori.
13. Smt. Krishna Paraste, II A.D.J., Umaria.
14. Ku. Pratibha Satawne, III A.D.J., Gadarwara, District Narsimhapur.
15. Shri Anjani Nandan Joshi, IV A.D.J., Jabalpur.
16. Shri Subhash Solanki, I C.J.-I & CJM, Dindori.
17. Shri Bhoobhashkar Yadav, II C.J.Cl.-I & ACJM, Waraseoni, District Balaghat.
18. Shri Yatindera Kumar Guru, II C.J.Cl.-I, Umaria.
19. Shri Adesh Kumar Malviya, III C.J.Cl.-I, Seoni.
20. Shri Surendra Singh Gurjar, XIII C.J.Cl.-I, Jabalpur.
21. Shri Hidayatullah Khan, II C.J.Cl.-I, Anuppur.
22. Shri Sandeep Kumar Patil, AJ to C.J.Cl.-I, Lakhnadon, District Seoni.
23. Ku. Samiksha Singh, II C.J.-I, Narsimhapur.
24. Shri. Sudhir Singh Thakur, C.J.-I, Ambah, District, Morena.
25. Shri Amit Singh Sisodia, IV C.J.Cl.-II, Balaghat.
26. Shri Indu Kant Tiwari, I C.J.Cl.-II, Sihora, District Jabalpur.
27. Shri Swayam Prakash Dubey, II C.J.Cl.-II, Gadarwara, District Narsimhapur.
28. Shri Sunil Ahirwar, II C.J.Cl.-II, Mandla.
29. Shri Yashpal Singh, VI C.J.Cl.-II, Satna.
30. Smt. Anu Singh, VII C.J.Cl.-II, Satna.

With a direction to participate in the 6 days "Training on Mediation" programme from 01-06 May, 2014, at Jabalpur.

3. District and Sessions Judge, Jabalpur / Narsinghpur / Seoni / Balaghat / Mandla / Dindori / Anuppur / Shahdol / Morena / Satna and Umariya for information and necessary action.
 - The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 151, dated 21.04.2014, 175/2014, dated 23.04.2014, 22/2014, dated 02.04.2014, 207/2014, dated 25.04.2014 and 218/2014, dated 26.04.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


28.02.14
(VED PRAKASH)
REGISTRAR GENERAL